

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No. 129 of 2024

M.Veerabhadrappa,
S/o.Madhanagiriyappa,
No.27/1. Mugalur Village & Post,
Hossur Taluk, Krishnagiri District- 635115

...Applicant

Vs

The District Environmental Engineer
Tamilnadu Pollution Control Board,
Plot No: 140A, SIPCOT Industrial Complex,
Hosur-635 126 & Ors.

...Respondents

INDEX

S.No	Description	Page No.
1.	ADDITIONAL REPORT FILED BY THE FOURTH RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD	1 - 5



**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ),

CHENNAI

O.A. No.129 OF 2024

M.Veerabhadrappa,
S/o.Madhanagiriyappa,
No.27/1. Mugalur Village & Post,
Hossur Taluk, Krishnagiri District- 635115
Email: Veerabhadravishuuu@gmail.com
Mob.No.9962053461.

.....Applicant

-Vs-

1. The District Collector,
O/o. Krishnagiri District Collector Office,
Krishnagiri District- 635115
Email: collrkgi@nic.in
Phone No. 04343-239500.
2. The Joint Director (Minerals)
Mines and Minerals
Krishnagiri Collector Office Campus,
Krishnagiri District - 635115
Email: ddmineskgi@gmail.com
Phone: 04343-239300.
3. The State Environmental Impact
Assessment Authority,
III Floor, Panagal Maligai,
No. 1, Jeenis Road, Saidapet, Chennai - 600 015.
Email: cmnatnsica@yahoo.com
Phone: 04424359973
4. The District Environmental Engineer
Tamilnadu Pollution Control Board,
Plot No: 140A, SIPCOT Industrial Complex,
Hosur-635 126.
Phone: 04344-278922
Email ID: deehosur@gmail.com.
5. The Tasildar,
Hosur, Krishnagiri District - 635115.
Email: ahhsr@gmail.com
Phone: 04344222645


26/05/25
DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR

6. The Block Development Officer,
Hosur, Krishnagiri District - 635115.
Email: kgihsur@tnbdo.nic.in
Phone.No. 04344222478.

7. M/s. R.V. ENTERPRISES
Rep by partner M.Ramamoorthy
Plot No:15, First Floor, Third Cross Rd,
Jawahar Nagar, Hosur-635 126.

....Respondents

**ADDITIONAL REPORT FILED BY THE FOURTH
RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD**

I, Mr.C.Muthuraj, S/o.P.S.Chelladurai, aged about 47 years, having office at Plot No.149, SIPCOT Industrial Complex Phase I, Dharga, Hosur, Krishnagiri District do hereby solemnly affirm and sincerely state as follows:

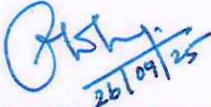
2. I submit that I am working as the District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur – 635 126. I am authorized to file this Additional Report and as such I am well acquainted with the facts of the case from the records available in this office.

3. It is respectfully submitted that application is filed with the following prayers:

a) *Issue an Order of interim injunction restraining 7th respondent from carrying on Rough Stone Quarry over a total extent of 2.40.0 Ha at S.F.No.232/2 (Part) of Mugalur Village, Hosur Taluk, Krishnagiri District.*

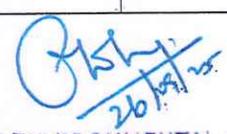
b) *To refrain from carrying on dumping activity in the name of carrying on Rough Stone Quarry over a total extent of 2.40.0 Ha at S.F.No.232/2 (Part) of Mugalur Village, Hosur Taluk, Krishnagiri District.*

4. It is respectfully submitted that the fourth respondent has filed its report on 9.4.2025 before the Hon'ble Tribunal, SZ, Chennai and the same may be taken as part and parcel of this Additional Report.


26/09/25
DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR

5. It is respectfully submitted that the status of the Five Quarries are tabulated below :

Sl. No	Name of the quarry	Name of the Owner	Quarry Survey number	Extent of land in hectare	Details of Environmental Clearance (EC)	Details of Consent issued	Status of the Quarry	Whether it forms a cluster of quarries	Details of Quarry lease period
1	M/s.P.Nagaraj Reddy Rough Stone Quarry	P. Nagaraj Reddy	457 (Part-1), Hosapuram Village	2.0	EC obtained from SEIAA on 09.07.2016 for a period of 5 years from date of execution of mining lease period	CTO issued vide proceeding dated 21.09.2016 and renewed up to 31.03.2021	Not in operation due to expired of EC validity	No	17.08.2016 to 16.08.2026
2	P.Venkata Reddy Rough Stone Quarry	P. Venkata Reddy	457/2 (Part 2), Hosapuram Village	3.7	EC obtained from DEIAA on 27.02.2018 for a period of 5 years from date of execution of mining lease period	CTO issued vide proceeding dated 06.06.2018 and renewed up to 25.02.2025	Not in operation due to expired of EC validity	No	26.02.2020 to 25.02.2030


 DISTRICT ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 HOSUR

3	M/s.C.Venkatathri Rough Stone Quarry	C.Venkat athri	257/1A, 257/2A, 257/2B(P), 272/1A(P), Mugalur Village	2.3175	EC obtained from DEIAA on 27.02.2018 for a period of 5 years from date of execution of mining lease period	CTO issued vide proceeding dated 16.07.2018 valid up to 31.03.2022	Not in operation due to expired of EC validity and mining lease period	No	13.06.2018 to 12.06.2023
4	M/s.M.R.Sivalinga ppa Rough Stone Quarry	M.R.Sival ingappa	270 Part, Mugalur Village	5.0	EC not obtained	Consent not issued	Not in operation and creditable action initiate for operated the quarry without obtaining EC in CC.No.26 of 2024	No	04.09.2008 to 03.09.2018
5	M/s.Annaiya Reddy Rough Stone Quarry	Annaiya Reddy	231/4E1, Mugalur Village	0.81	EC not obtained	Consent not issued	Not in operation due to expired of mining lease.	No	31.01.2011 to 30.01.2016


 DISTRICT ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD
 HOSUR

Therefore, it is respectfully prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


26/09/25

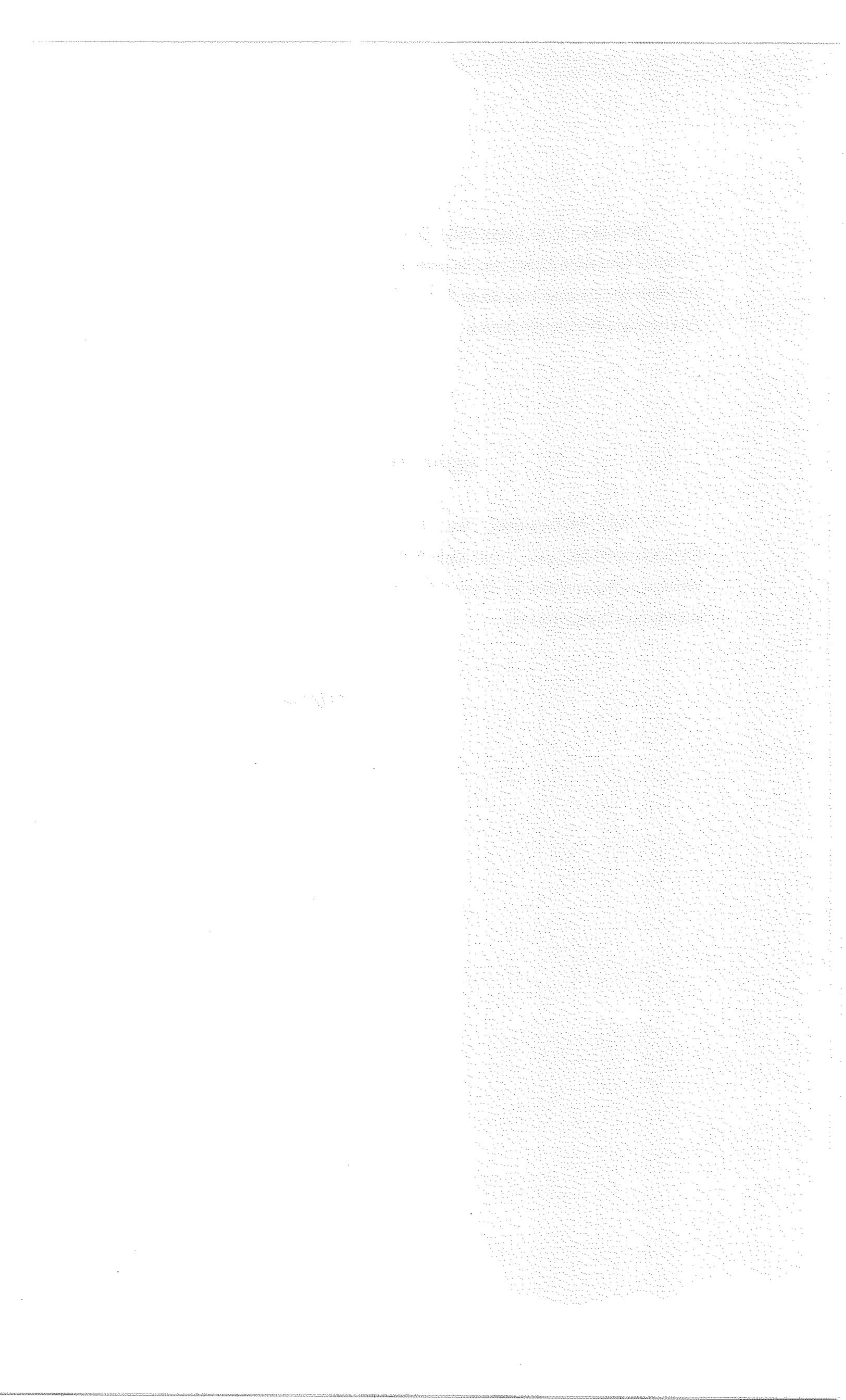
DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR

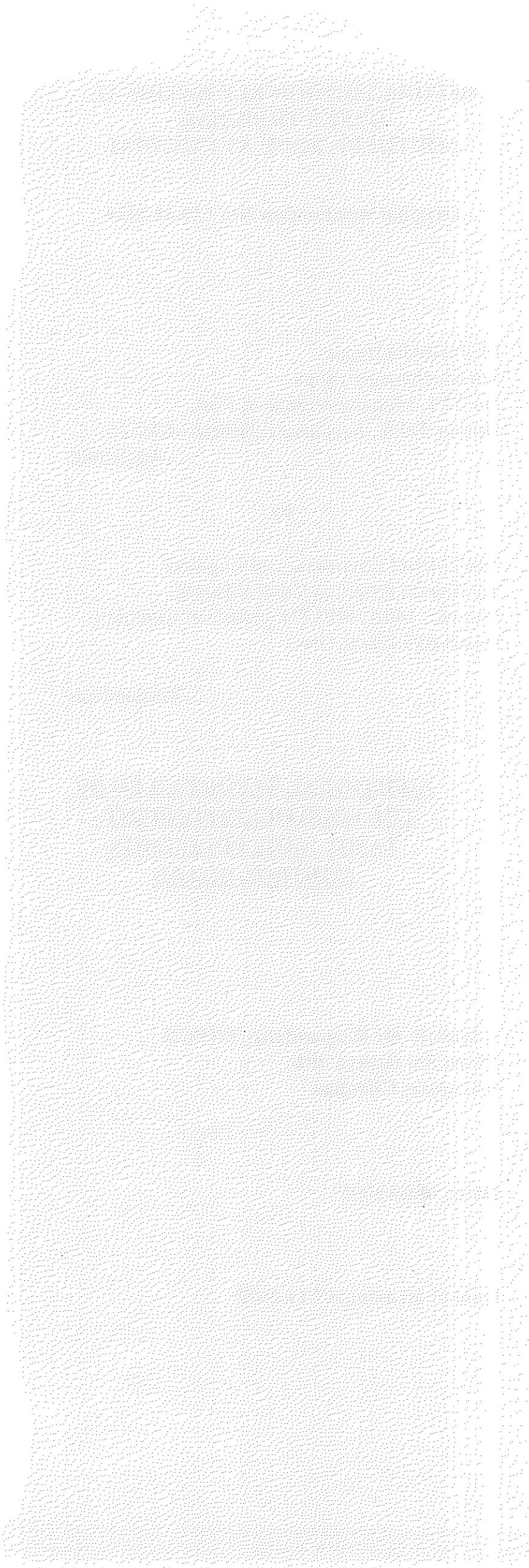
VERIFICATION

I, Mr.C.Muthukumar, S/o. P.S Chelladurai, working as District Environmental Engineer, Tamil Nadu Pollution Control Board, Hosur, do hereby verify that the contents of above additional report are true to the best of my knowledge through records.


26/09/25

DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR





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**ADDITIONAL REPORT FILED BY
THE FOURTH RESPONDENT -
TAMIL NADU POLLUTION
CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 24.09.2025

Date of Hearing:17.11.2025